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NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
BENGALURU

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU HELD ON 08.02.2017.

PRESENT: **SHRI RATAKONDA MURALI, MEMBER (J) AND**
DR. ASHOK KUMAR MISHRA, MEMBER (T)

APPLICATION NUMBER	:	CP 37/16
PETITION NUMBER	:	TP 158/17
NAME OF THE PETITIONER (S)	:	GAJANAND BUILDINGS & SERVICES PVT. LTD.
NAME OF THE RESPONDENT (S)	:	
UNDER SECTION	:	391/394

S.NO.	NAME (IN CAPITAL) & PHONE NUMBER	DESIGNATION REPRESENTATION BY WHOM	SIGNATURE
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CS THIRUPAL GORGE	PCS	
9448384064	for petitioner	

Shri Thirupal Gorge, PCS, filed his authorisation given by the Company to appear on behalf of the Company. He is directed to file 2 sets of copies.

Notice to OL, RD and ROC. Posted to 30.03.2017.


MEMBER (J)


MEMBER (T)